

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Ravindranath GE Medical Associates Pvt Ltd & 3 Ors

MAIN PETITION NUMBER : CP/1435/2019

(IA/MA) APPLICATION NUMBERS

Comp.Appl/35 (CHE)/2021; IA/2(CHE)/2023

ORDER

The Petitioner is represented by the Ld. Counsel Mr. R. Venkata Vardhan and the Respondents R1, R3, R4 are represented by representing Counsel for Mr. Shankar Narayan and R2 is represented by the Ld. Counsel Mr. Jayanth through video conferencing mode.

At request of the Counsel for the Respondents list the matter on **29.03.2023** for further hearing.



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

AR



**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**